

DIVISION BENCH

ITEM NO.165

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CA No.29/2020 IN CP No.300/ALD/2018

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 9th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	SANJAY KUMAR AGARWAL & OTHERS V/S CORAL FUND SOLUTIONS PVT LTD.
UNDER SECTION	241/242 OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Adesh Tandon, PCS

*: For the Petitioner
& Applicant in CA No.29/2020*

Sh. Shahid Kazmi, Adv.

*: For Respondent No.4 in main CP
& in CA No.29/2020*

ORDER

Ld. Counsels representing the respective parties are present.

- 1.** Ld. Counsel representing the respondent no.4 seeks and is granted time for addressing the arguments.
- 2.** Let the matter be adjourned for 30th May, 2024.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

9th May, 2024

*Kavya Prakash Srivastava
(Stenographer)*